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Date: 24/08/2025

Administrator, Berhampore Municipality & Sub Div Officer & Anr Vs Dudu Hazra & Ors

Court: Calcutta High Court (Appellate Side)

Date of Decision: Jan. 21, 2025

Hon'ble Judges: Debangsu Basak, J; Md. Shabbar Rashidi, J

Bench: Division Bench

Advocate: Probal Sarkar, Sk. Kiran, Kishore Datta, Anirban Ray, Bipin Ghosh

Final Decision: Dismissed

Judgement

- 1. None appears for the appellants despite service.
- 2. State is represented.
- 3. Court is informed that the private respondent was not paid the entirety of the retiral and service benefit by the Municipality.
- 4. Court is informed that the private respondent/writ petitioner served the appellants and its official including the learned advocate-on-record of the

appellants by a composite service which is filed in MAT 872 of 2019.

5. Since the appellants are not represented despite service, appeals along with connected applications stand dismissed for default.